

SLP(Cr1) No. 10860/2019 (II-B)
 (FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 177700/2019
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 177701/2019
 IA No. 177701/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 177700/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 10861/2019 (II-B)
 (FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 177985/2019
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 177986/2019
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 177987/2019
 IA No. 177987/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 177986/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 10446/2019 (II-B)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 175268/2019
 IA No. 175268/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 2246-2247/2020 (II-C)
 (FOR ADMISSION and I.R.)

SLP(Cr1) No. 2496/2020 (II-B)

SLP(Cr1) No. 3500/2020 (II-C)
 (IA No. 63814/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 63818/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 63815/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 330/2020 (X)
 (FOR ADMISSION)

W.P.(Cr1.) No. 339/2020 (X)
 (FOR ADMISSION)

W.P.(C) No. 982/2020 (X)
 (FOR EX-PARTE STAY ON IA 86067/2020
 IA No. 86067/2020 - EX-PARTE STAY)

W.P.(Cr1.) No. 297/2020 (X)
 (FOR STAY APPLICATION ON IA 100050/2020
 IA No. 100050/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 342/2020 (X)
 (FOR STAY APPLICATION ON IA 112800/2020
 IA No. 112800/2020 - STAY APPLICATION)

SLP(Cr1) No. 5638-5651/2020 (II-C)
 (FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 120288/2020
 IA No. 120288/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5653-5668/2020 (II-C)
 (FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 120287/2020
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 121532/2020
 IA No. 121532/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 120287/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1417/2020 (X)
 (FOR ADMISSION)

W.P.(C) No. 1439/2020 (X)
 (IA No. 132239/2020 - CLARIFICATION/DIRECTION)

W.P.(C) No. 18/2021 (X)
 (IA No. 2055/2021 - EX-PARTE STAY)

W.P.(Cr1.) No. 9/2021 (X)
 (FOR STAY APPLICATION ON IA 1741/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 6028/2021
 IA No. 6028/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 1741/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 26/2021 (X)
 (IA No. 5218/2021 - STAY APPLICATION)

Date : 03-02-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
 HON'BLE MR. JUSTICE NAVIN SINHA
 HON'BLE MR. JUSTICE K.M. JOSEPH

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**UPON hearing the counsel the Court made the following
O R D E R**

Heard the learned senior counsel/learned counsel appearing for the parties at length.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within two days from today.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(JAYANT KUMAR ARORA)
(COURT MASTER)

(NISHA TRIPATHI)
BRANCH OFFICER